

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.1649

TO BE ANSWERED ON THE 8th MARCH, 2016/PHALGUNA 18, 1937 (SAKA)

BADP GUIDELINES

1649. SHRI ABHIJIT MUKHERJEE:
SHRI SANGANNA AMARAPPA:
SHRI NABA KUMAR SARANIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the salient features of the Border Area Development Programme (BADP) including the funding pattern in this regard;

(b) whether the Government proposes to revise the guidelines and budgetary allocations for BADP and if so, the details thereof;

(c) the criteria fixed for selection of the villages close to the border for development and the number of villages included under BADP State-wise; and

(d) the funds allocated and released during the last three years and the current year, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU)

(a): The main objective of the BADP is to meet the special developmental needs and well being of the people living in remote

and inaccessible areas situated near the international border and to saturate the border areas with essential infrastructure through convergence of Central/State/BADP/Local Schemes and participatory approach. The following are the salient features of the BADP:

- (I) Coverage: The BADP covers all the villages which are located within the 0-10 km of the International Border in 17 States viz. Arunachal Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Jammu & Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Sikkim, Tripura, Uttar Pradesh, Uttarakhand and West Bengal, which constitute the International Land Borders.
- (II) Funding Pattern: The BADP has been a 100% centrally funded Programme. 40% of total budgetary allocation is for the eight North-Eastern (NE) States (including Sikkim) and the remaining 60% to other Border States. Funds are allocated to the States on the basis of (i) Length of

international border; (ii) Population of the border blocks; and (iii) Area of the border blocks and 15% weightage given to hilly, desert and Rann of Kutch areas.

- (III) Selection of Schemes: The District Level Committee (DLC) headed by the District Magistrate/Deputy Commissioner prepares the Annual Action Plan in consultation with the local Members of Parliament (MPs), Members of Legislative Assembly (MLAs), Members of Panchayati Raj Institutions, etc. The Annual Plan is then approved by the State Level Screening Committee (SLSC) headed by the Chief Secretary.
- (IV) The developmental activities taken up by State Governments under BADP are in various sectors namely (i) Road connectivity, (ii) Water Supply, (iii) Education, (iv) Sports activities, (v) Social Infrastructure, (vi) Health, (vii) Power, (viii) Agriculture & allied sectors, (ix) Skill development, etc.

(b): The Guidelines of BADP have been revised during the current financial year only (i.e. June, 2015) in consultation with all stakeholders viz. concerned Ministries/Departments of Government of India, State Governments, Border Guarding Forces and NITI Aayog. The budgetary allocation of BADP for the financial year 2015-16 is Rs. 990 crore.

(c): The BADP covers all the villages which are located within the 0-10 km of the International Border irrespective of the border block abutting on the International Border or not in 17 States. After saturation of 0-10 Km villages, the State Governments may take up the next set of villages within 0-20 Km and so on upto 0-50 Km. For the purpose of drawing the priority, the first habitation/village from the international border shall be treated as 'Zero' "0" line distance and next distance shall be calculated from this village only. Priority will be given to the strategic villages as identified by the

Border Guarding Forces (BGFs). The number of villages which falls within 0-10 km distance from the border are as under:

Sl. No.	Name of the State	No. of villages within 0-10 km from the border. (as on 31.12.2015.)
1.	Arunachal Pradesh	532
2.	Assam	1437
3.	Bihar	1285
4.	Gujarat	150
5.	Himachal Pradesh	25
6.	Jammu & Kashmir	1876
7.	Manipur	239
8.	Meghalaya	1542
9.	Mizoram	368
10.	Nagaland	98
11.	Punjab	1239
12.	Rajasthan	1141
13.	Sikkim	108
14.	Tripura	496
15.	Uttar Pradesh	510
16.	Uttarakhand	468
17.	West Bengal	3295
	Total	14809

(d): The funds allocated and released during the last three years and the current year, State-wise are given in the statement annexed.

Statement annexed in reply to part (d) of the Lok Sabha Unstarred Question No. 1649 for answer on 8th March, 2016

Statement showing the allocation and release during last three years and current year (Position as on 03.03.2016)								Rs. in lakh	
States	2012-13		2013-14		2014-15		2015-16		
	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	
Arunachal Pradesh	12451.35	12451.35	6594.05	6594.05	9249.37	9249.37	8149.00	7995.90	
Assam	1032.74	1032.74	0.00	0.00	2104.79	2104.79	3382.00	2565.87	
Bihar	6664.00	6664.00	6084.00	6084.00	3129.86	3129.86	6065.00	6065.00	
Gujarat	4505.00	4505.00	4505.00	4505.00	4505.00	4505.00	3793.00	3308.05	
Himachal Pradesh	2320.00	2320.00	2100.00	2100.00	2100.00	2100.00	2100.00	2100.00	
Jammu & Kashmir	13394.00	13394.00	15800.00	15800.00	11520.00	11520.00	11932.00	11932.00	
Manipur	1929.48	1929.48	2200.00	2200.00	2200.00	2200.00	2200.00	2200.00	
Meghalaya	2989.25	2989.25	2897.00	2897.00	2100.00	2100.00	2100.00	2100.00	
Mizoram	4017.00	4017.00	5446.94	5446.94	3534.16	3534.16	3862.00	3862.00	
Nagaland	2000.00	2000.00	3000.00	3000.00	2000.00	2000.00	2000.00	2000.00	
Punjab	4069.88	4069.88	3217.76	3217.76	3715.51	3715.51	3814.00	3812.25	
Rajasthan	13973.00	13973.00	13773.00	13773.00	10140.15	10140.15	13624.00	13624.00	
Sikkim	2000.00	2000.00	2400.00	2400.00	2000.00	2000.00	2000.00	2000.00	
Tripura	4825.00	4825.00	4825.00	4825.00	3798.22	3798.22	5057.00	5056.79	
Uttar Pradesh	4982.00	4982.00	5293.59	5293.59	4982.00	4982.00	4209.00	4209.00	
Uttarakhand	3365.00	3365.00	4651.16	4651.16	3181.93	3181.93	3360.00	2794.93	
West Bengal	14482.30	14482.30	16212.50	16212.50	9739.01	9739.01	18453.00	16178.84	
TOTAL	99000.00	99000.00	99000.00	99000.00	80000.00	80000.00	96100.00	91804.63	
					Reserve Fund		2900.00	500.00	
					Grand Total		99000.00	92304.63	
